## HIGH COURT OF BOMBAY APPELLATE SIDE

## NOTICE NO. A. 5504/2025

It is hereby informed to all the retired Judicial Officers (retired during 31.05.2022 to 30.04.2025) in the cadre of District Judge, Ad-hoc District Judge, and Senior Civil Judge, that the High Court of Bombay has commenced the Selection Process for filling up **04** temporary additional posts of **District Judge**, from retired District Judges and **02** temporary additional posts of **Senior Civil Judges**, from retired Ad-hoc District Judges / Senior Civil Judges.

The Places of postings are shown in following table :

| Temporary additional Courts in the cadre of District Judge               |               |                  |                           |
|--|---------------|------------------|---------------------------|
| Sr.<br>No.   | District      | Place of Posting | Number of<br>Courts/Posts |
| 1  | Nagpur        | Nagpur           | 1                         |
| 2  | Raigad-Alibag | Mangaon          | 1                         |
| 3  | Satara        | Karad            | 1                         |
| 4  | Aurangabad    | Aurangabad       | 1                         |
|  |               | Total            | 4                         |
| Temporary additional Courts in the cadre of Civil Judge, Senior Division |               |                  |                           |
| 1  | Nashik        | Nashik           | 1                         |
| 2  | Nagpur        | Nagpur           | 1                         |
|  |               | Total            | 2                         |

The retired Judicial Officers from the cadre of District Judge shall be considered for the post of District Judge whereas retired Judicial Officers from the cadre of Ad-hoc District Judge and Senior Civil Judge shall be considered for the post of Senior Civil Judge.

The Judicial Officers retired during the period from 31.05.2022 to 30.04.2025, having no assignment after retirement shall

...2/-

be considered. The retired Judicial Officers who have taken voluntary retirement and those who are compulsorily retired or dismissed shall not be considered.

Please find annexed herewith prescribed proforma at **Annexure 'Y'**. The applicant shall send the duly filled in prescribed proforma alongwith medical fitness certificate of Civil Hospital on or **before 19.05.2025 by E-mail on address** "<u>rgrp-bhc@bhc.gov.in</u>" and simultaneously the original of prescribed proforma be sent by **speed post** to the office of the Registrar General, High Court of Bombay, Fort, Mumbai 400 032.

The envelope containing willingness / information in prescribed proforma and medical fitness certificate should be superscribed with the words **"Application for the temporary post of DJ / SD (14<sup>th</sup> F. C.)"**.

Date :- 03rd May, 2025

Sd/-(Dhananjay A. Deshpande) Registrar (Legal & Research)

The second water and a second second